

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 8  
(TO BE ANSWERED ON THE 1<sup>st</sup> December 2025)**

**INTERNATIONAL FLIGHTS FROM AND TO AMRITSAR AND  
CHANDIGARH AIRPORT**

8. SHRI VIKRAMJIT SINGH SAHNEY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) details of the existing international flights operating to and from Amritsar and to Chandigarh airport
- (b) whether Government is planning to increase the number of international flights to and from Amritsar and Chandigarh specially for Gulf countries, Canada and UK;
- (c) if so, the details thereof, if not, the reasons therefor;
- (d) details of the cargo flights operating to and from Chandigarh and Amritsar including flight schedule and destinations details;
- (e) whether Government is planning to increase these cargo flights; and
- (f) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (f): Amritsar Airport has international flights to/from Birmingham, Bangkok, Doha, Dubai, Kuala Lumpur, London (Gatwick), Milan, Sharjah, and Singapore while Chandigarh has international services to/from Dubai and Abu Dhabi.

As per the approved all-cargo winter schedule 2025-26, no Indian or foreign scheduled airline is operating scheduled all-cargo services to/from Amritsar and Chandigarh.

International flight operations are governed by Bilateral Air Services Agreement

(ASA) between India and the respective countries. In accordance with respective ASAs, Indian designated carriers are free to mount operations to/from any international airport, including Chandigarh and Amritsar, to any foreign destinations as per mutually agreed capacity limits. The start of direct international flights from any point in India is purely a commercial decision of scheduled airlines on the basis of passenger demand, availability of slots, economic viability of the route, and other associated factors.

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